

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Criminal Appeal No(s). 599/2018

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

KHUDA BUX ALIAS KODAI & ANR.

Respondent(s)

(IA No.53769/2018-CONDONATION OF DELAY IN FILING and IA  
No.53771/2018-EXEMPTION FROM FILING O.T. and IA  
No.53770/2018-CONDONATION OF DELAY IN REFILING)

Date : 29-11-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Anuvrat Sharma, AOR

For Respondent(s)

Mohd. Sarwar Khan, Adv.

Mrs. Mona K. Rajvanshi, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Last opportunity is granted to respondent Nos.1 and 2 for  
filing counter affidavit within four weeks.

Original records have been received from the High Court  
and Trial Court but some pages are in vernacular language. Let  
the records be sent back to the concerned Court for translation  
into English language in terms of Circular No.  
F.No.70/Judl./2010 dated 18.11.2010 and thereafter matter be  
listed before this Court.

List again on 30.1.2019.

ANIL LAXMAN PANSARE  
Registrar